

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No. 102 of 2018**

**IN THE MATTER OF:**

**Shirish Deepak Kulkarni**

**...Appellant**

**Versus**

**Union of India**

**...Respondents**

**Present:**

**For Appellant: Mr. Krishnendu Dutta and Ms. Sukriti Jaggi Advocates.**

**For Respondent: Mr. Ashim Sood, CGSC  
Mr. Adiya Kumar Advocate**

**ORDER**

**05.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for hearing' on 31<sup>st</sup> July, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

/ms/sk